

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 433
CP / 129/ND/2019

IN THE MATTER OF:

Smt Prem Kaur	...	Applicant
Versus		
M/s Dee Tee Electronics India Pvt Ltd 7 Ors	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. SagarChaturvedi in CP 129 of 2019
For the Respondent : Adv. SP Singh Chawla, Adv. Kunal Surhatia

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **21.05.2024**.

Sd/-
(Court Officer)